

High Court of Karnataka
Bengaluru
Dated: 22nd July 2021

NOTIFICATION NO. HCBB - 189 / 2021

It is hereby notified to the Advocates/ party-in-persons that in view of declaring Saturday the 31st July 2021 as sitting day instead of Saturday the 24th July 2021, the date given matters for 24th July 2021, if any, will be posted before the respective Hon'ble Courts on 31st July 2021 at Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi.

By Order of Hon'ble The Chief Justice

Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)